



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16th March, 2022

NOTICE

Please take notice that the following matters listed at 02:00 PM on 21.03.2022 in the Court –III will now be taken up before Court – II at 10:30 AM. Further it is informed that all other matters which are listed on same day i.e. 21.03.2022 and the matters listed on 22.03.2022 & 23.03.2022 before Court – III will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 24 of 2022	Chowgule Shipbuilding Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors. With	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha
2.	Comp. App. (AT) No. 25 of 2022	Angre Port Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors.	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha

By order of Hon'ble Chairperson

-Sd/-

Registrar